Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.38 of 2014

Dated: 26th August, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

GAIL India Ltd. …. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board … Respondent (s)

Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr. Adv. with
Mr. Udit Seth,
Ms. Iti Agarwal
Ms. Chitra Sharma

Counsel for the Respondent(s): Mr. Ashish Tiwari, Adv
Ms. Sonali Malhotra for PNGRB

ORDER

Learned Senior Counsel for the Appellant has finished the arguments. On behalf of Mr. Saurav Aggarawal, Learned Counsel for PNGRB, Mr. Ashish Tiwari has sought adjournment as he is not feeling well.

Post the matter on ***03.09.2014 at 2.30.p.m.***

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/vg